

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:644
ANSWERED ON:24.11.2006
CIVIC AMENITIES IN SLUM
Lagadapati Shri Rajagopal

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the people living in slum clusters of metropolitan cities are living without civic amenities;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to take steps for providing basic/civic facilities to the people living in slum clusters of metropolitan cities;
- (d) if so, the details thereof;
- (e) whether the Government has allocated funds for the development/providing civic amenities to the people living in slum clusters of the country during the last three years;
- (f) if so, the details thereof, Metro City-wise/State-wise/Year-wise;
- (g) whether the Associated Chambers of Commerce and Industry (ASSOCHAM) has called for urban sector reforms including creation of a legal and regulatory framework for private sector investment in urban infrastructure; and
- (h) if so, the reaction of the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): People living in slum clusters of metropolitan cities are subject to deficient civic services and this deficiency varies from city to city.
- (b): The reasons include migration, in-situ population growth and lack of adequate investment by urban local bodies in the provision of civic amenities.
- (c)&(d): Under the Sub-Mission: Urban Basic Services to the Poor (BSUP) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), State Governments, Urban Local Bodies/Authorities are assisted with Additional Central Assistance for integrated development of slums, development/improvement/maintenance of basic services to the poor, water supply/sewerage/drainage, community toilets/baths, houses at affordable costs for slum dwellers/urban poor/ EWS/LIG categories, construction and improvement of drains/storm water drains, environmental improvement of slums & solid waste management, street lighting etc. BSUP is applicable to 63 Mission cities. For non-Mission cities development and improvement of slums with housing and basic services are addressed through the scheme of Integrated Housing and Slum Development Programme (IHSDP).
- (e): Yes, Sir.
- (f): The details are annexed.
- (g): Yes, Sir.
- (h): Under JNNURM, the Sub-Mission on Urban Infrastructure and Governance (UI&G) provides Additional Central Assistance (ACA) to the State Governments for development infrastructure in 63 selected mission cities. The Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) is addressing the issues of infrastructural deficiencies in non-Mission cities by providing Additional Central Assistance (ACA) to State Governments/ Urban Local Bodies (ULBs)/ Authorities.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA USQ NO. 644 FOR 24-11-2006

ANNEXURE

BASIC SERVICES TO THE URBAN POOR (BSUP)

Sl. Name of State/City Year 2005-06
 No. Fund Released
 (Rs. Cr.)

1.	A.P./Hyderabad	62.8931
2.	M.P./Bhopal	9.2511
	Total	72.1442

Note:- The Sub-Mission Basic Services to the Urban Poor (BSUP) launched under JNNURM on 3.12.2005.

NATIONAL SLUM DEVELOPMENT PROGRAMME (NSDP)

(Rs. in lakhs)

Sl. No.	Name of States	2002-03		2003-2004		2004-05	
	Alloc- Rele- ation ased	Alloc- Rele- ation ased	Alloc- Rele- ation ased	Alloc- Rele- ation ased	Alloc- Rele- ation ased	Alloc- Rele- ation ased	Alloc- Rele- ation ased
1	Andhra Pradesh	3389.00	3389.00	3389.00	3389.00	6581.00	6581.00
2	Arunachal Pradesh	104.00	104.00	104.00	104.00	100.00	68.79
3	Assam	296.00	0.00	296.00	219.61	635.00	563.41
4	Bihar	1683.00	1683.00	1683.00	1683.00	3563.00	3563.00
5	Chattisgarh	411.00	411.00	411.00	411.01	883.00	883.00
6	Goa	104.00	0.00	104.00	0.00	128.00	0.00
7	Gujarat	1908.00	1908.00	1908.00	1860.89	4088.00	2253.91
8	Haryana	536.00	536.00	536.00	536.00	1047.00	1047.00
9	Himachal Pradesh	104.00	76.53	104.00	0.00	144.00	144.00
10	Jammu & Kashmir	687.00	687.00	687.00	687.00	934.00	934.00
11	Jharkhand	847.00	0.00	847.00	0.00	1855.00	0.00
12	Karnataka	2061.00	2061.50	2061.00	2061.00	3622.00	3622.00
13	Kerala	972.00	972.00	972.00	972.00	2083.00	2083.00
14	Madhya Pradesh	1568.00	1568.00	1568.00	1568.00	3359.00	3359.00
15	Maharashtra	5500.00	5500.00	5500.00	5500.00	10219.00	10219.00
16	Manipur	104.00	0.00	104.00	0.00	130.00	124.28
17	Meghalaya	104.00	15.43	104.00	104.00	115.00	99.57
18	Mizoram	104.00	104.00	104.00	104.00	100.00	100.00
19	Nagaland	104.00	104.00	104.00	104.00	100.00	100.00
20	Orissa	643.00	0.00	643.00	0.00	1289.00	921.00
21	Punjab	942.00	0.00	942.00	0.00	2019.00	0.00
22	Rajasthan	1402.00	1402.00	1402.00	1402.00	3005.00	3005.00
23	Sikkim	104.00	0.00	104.00	104.00	100.00	100.00
24	Tamil Nadu	2570.00	2570.00	2570.00	2545.40	5457.00	5457.00
25	Tripura	104.00	104.00	104.00	104.00	112.00	112.00
26	Uttar Pradesh	4010.00	4010.00	4010.00	4010.00	8594.00	8594.00
27	Uttaranchal	173.00	173.00	173.00	173.00	369.00	369.00
28	West Bengal	3572.00	3572.00	3572.00	3572.00	7075.00	7075.00

M/o Home Affairs releases the funds to the Union Territories.

Note:- NSDP has since been discontinued w.e.f.01-04-2005.

DETAILS OF STATE-WISE RELEASES FOR THE YEAR 2003-04 , 2004-05
 AND 2005-06 UNDER VAMBAY

(Rs. in lakhs)

Sl. No.	Name of the State/UT	2003-04	2004-05	2005-06
1	ANDHRA PRADESH	5973.843	3492.490	7127.410
2	ARUNACHAL PRADESH		18.000	272.925

3	ASSAM				
4	BIHAR	10.000	3.600		
5	CHHATTISGARH	369.990		1124.320	
6	GOA				
7	GUJARAT			451.200	126.700
8	HARYANA	652.600			
9	HIMACHAL PRADESH				
10	JAMMU & KASHMIR	99.450	64.250	78.810	
11	JHARKHAND			718.800	696.400
12	KARNATAKA	3944.100	406.000	1774.100	
13	KERALA	1385.200	200.000	1336.740	
14	MADHYA PRADESH	255.220	376.000	50.000	
15	MAHARASHTRA	5286.467	13244.968	1622.540	
16	MANIPUR	191.920	88.425		
17	MEGHALAYA				
18	MIZORAM				
19	NAGALAND	172.350	6.200	113.625	
20	ORISSA	46.400	16.400		
21	PUNJAB				
22	RAJASTHAN	39.505	650.000	16.880	
23	SIKKIM				
24	TAMIL NADU	2073.000	4705.630	1754.200	
25	TRIPURA	219.600		48.375	
26	UTTARANCHAL	205.200			
27	UTTAR PRADESH	1899.000	1991.950		
28	WEST BENGAL	136.920	470.200	166.770	
29	A&N ISLANDS				
30	CHANDIGARH				
31	D&N HAVELI				
32	DAMAN & DIU				
33	DELHI				
34	PONDICHERY	61.200	123.600		
	Total	23021.965	26935.688	16401.820	

Government of India 793.000 5.473 0.000
release under various
sub-components i.e.
demonstration Projects/
MIS/

Grand Total: 23814.965 26941.161 16401.820

Note:- Though funds for 2006-07 sanctioned, but not released for want of UCs from all the States by PAO. Clarification from Ministry of Finance awaited.